

Naval Base

298. SHRIMATI CHANDRA PRABHA URS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have accorded approval to the first phase of Naval base project at Karwar i.e., "Sea bird";

(b) if so, the amount spent on the above project so far; and

(c) the time by which it is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Rs. 43.91 crore upto 31 December, 1995.

(c) The first phase of the Project is likely to be completed by the year 2005.

[*Translation*]

Sadbhavna Express

299. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to divert Sadbhavna Express and run it via Bareilly; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SUREHS KALMADI) : (a) No, Sir.

(b) Does not arise.

[*English*]

Purchase/Supply of Cleaning Powder

300. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Ministry of Industry had directed all the Secretaries of the Government of India, Ministries and Departments to purchase only cleaning powder manufactured by small scale industry like Farishta's CADET;

(b) if so, the reasons for the Government offices, autonomous bodies etc. still purchasing Hindustan Lever's Vim ignoring the direction of his Ministry;

(c) the steps the Government propose to take to strictly enforce its directions on the Government Departments and Autonomous Organisations; and

(d) whether there is any proposal to direct the Super Bazar and the Kendriya Bhandars selling stationery cleaning items to the Government departments not to purchase/supply cleaning powder other than manufactured in small scale industry like Farishta's CADET and if so the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) As per the existing policy, Government Departments are expected to purchase items reserved for exclusive manufacture for small scale sector only from Small Scale Industrial units. In case of certain non-reserved items price/purchase preference in favour of SSI units is also allowed.

(b) The Government have not received any specific complaints from small scale units containing the allegation that any Government Department are still purchasing Hindustan Lever's Vim by ignoring the claim of any particular SSI unit.

(c) and (d). In view of above, the question does not arise. However, as a general policy, instructions already issued with regard to Central Government purchase policy are reiterated to all concerned from time to time.

Railway Crossing

301. DR. MUMTAZ ANSARI : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 2628 on August 22, 1995 and state :

(a) whether the response regarding railway crossing over National Highway No. 24 from the State Government of Uttar Pradesh has since been received;

(b) if so, the details thereof;

(c) if not, whether the Union Government propose again to take up the matter with the State Government; and

(d) the time by which the said road overbridge is likely to be started ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS : (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) The work will be processed for inclusion in Railway Works Programme after State Government complete the necessary formalities. After that the work in Railway portion will be started when State Government starts work on approaches of the bridge.

[*Translation*]

Ocean Development Projects

302. SHRIMATI BHAVNA CHIKHLIA : Will the PRIME MINISTER be pleased to state :

(a) the number of proposals pertaining to the Ocean Development under consideration of the Union Government

(b) whether the State Government of Gujarat has also submitted any proposal to the Union Government in this regard;